Commercial, Security and Vigilance officials. In addition, Intensive Check Posts have been set up at important railway stations to conduct checks in the unreserved segments to detect possible circulation of fake tickets.

Gauge conversion of Ahmedabad-Udaipur rail line

- 663. SHRI KANJIBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:
- (a) whether gauge conversion project of Ahmedabad-Udaipur section of Western Railway is under planning; and
- (b) if so, the details of the works to be undertaken including financial allocation and the status of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Gauge conversion of Ahmedabad-Himmatnagar-Udaipur (299.20 km.) has been included in Railway Budget 2008-09 at an anticipated cost of Rs. 742.88 crore. Preliminary activities like preparation of plan, estimates, etc. have been taken up. Part detailed estimate for Himmatanagar-Udaipur section (211.95 km) has been processed for sanction. Rs. 30 crore has been provided during 2010-11.

Scam in Railway Recruitment Board Examination

- 664. SHRIMATI SHOBHANA BHARTIA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether CBI has recently unearthed improprieties in the functioning of Railway Recruitment Board;
 - (b) if so, the facts and the modus operandi of the recent scam;
- (c) whether in view of the multi crore job-for-sale scam in the Railways, Government proposes to disband the zonal railway recruitment boards; and
- (d) if so, the steps Government proposes to take to bring greater transparency in the functioning of these recruitment boards?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Examination for Assistant Loco Pilots was held on 6.6.2010 by 18 Railway Recruitment Boards (RRBs) and for Assistant Station Masters on 13.6.2010 by 12 RRBs. The Central Bureau of investigation/Hyderabad has registered a regular case No. RC 17(A)/2010-CBI-Hyd on 15.6.2010 in connection with leakage of question paper of only RRB/Mumbai held on 06.06.2010 and 13.06.2010. The matter is under investigation with CBI.

(c) and (d) No, Sir. After receipt of the reports of leakage of question papers, it has been decided to carry out technical audit of the system of examination.